

## BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

### ELEVENTH REPORT

(Presented on 13-8-1985)

The Business Advisory Committee held a sitting on Tuesday, the 13th August, 1985.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- (1) The Terrorist Affected Areas (Special Courts) Amendment Bill, 1985. 1 hour  
(Consideration and passing)
- (2) The Essential Services Maintenance (Amendment) Bill, 1985. 2 hours  
(Consideration and passing)
- (3) Discussion under Rule 193 regarding Racial riots in South Africa affecting the people of Indian Origin. On Monday, 19 August, 1985 at 5 P.M.

3. The Committee also recommend that discussion under Rule 193 regarding statement made by the Minister of Finance on 23rd July, 1985 about the Report of the National Institute of Public Finance and policy on 'Aspects of black economy in India' might be held on a day during the next week at 5 P.M.

NEW DELHI;

August 13, 1985

Shravana 22, 1907 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.